## CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI.

## O.A.54/2012

Dated this Thursday the 3rd day of January, 2019.

Coram: Dr.Bhagwan Sahai, Member (Administrative)
Ravinder Kaur, Member (Judicial).

Om Prakash Upadhyay,
Working as SSE/P.Way/NDB,
Western Railway, Nandurbar.
Residing at:
Q.No.27/E, Western Railway
Colony,
Nandurbar (M.S.)-425412.

.. Applicant.

## ( By Advocate Shri R.G. Walia ).

## Versus

- Union of India, through General Manager, Western Railway, Headquarters Office, Churchgate, Mumbai - 400 020.
- 2. Divisional Railway Manager, Mumbai Division, Western Railway, Mumbai Central, Mumbai - 400 008.

.. Respondents.

( By Advocate Shri V.S. Masurkar ).

Order reserved on: 07.12.2018. Order delivered on: 03.01.2019.

ORDER
Per: Dr.Bhagwan Sahai, Member (A).

This O.A. was taken up for final hearing on 07.12.2018. During the course of arguments addressed by counsel for both the parties, learned counsel for the applicant has submitted that the

applicant in the O.A. has already retired from service and the O.A. has now become infructuous.

2. Therefore, in view of the above submission, the O.A. is dismissed as having become infructuous.

(Ravinder Kaur)
Member (J)

(Dr.Bhagwan Sahai) Member (A).

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Jw sli